

**HIGH COURT FOR THE STATE OF TELANGANA :: HYDERABAD**

**ROC.NO.2786/SO/2021**

**DATED: 7.12.2021**

**TENDER NOTIFICATION NO.25/SO/2021**

Sub: High Court for the State of Telangana – Printing and supply of Coffee Table Book with cover and booklet format regarding the infrastructure development at Warangal Court Complex, Family Court, POCSO Court, Warangal – Sealed quotations called for – Reg.

\*\*\*\*\*

Sealed quotations are invited for printing & supply of Coffee Table Book with cover and booklet format regarding the infrastructure development at Warangal Court Complex, Family Court, POCSO Court, Warangal, as per the details and specifications, mentioned hereunder:

1. Coffee Table Book with Hard Cover 400 Nos.  
Containing - 88 pages  
**Cover:** 487.148 mm x 279.5 mm,  
INDIAN ART MATT, 300gsm, Front:4 col w/  
AqSilkVarnish | | Back:4 col w/AqSilkVarnish  
Matt Lamination on front

**Inner:** 241mm x 279.5mm, INDIAN  
ART MATT, 130gsm, Front:4 col w/AqSilkVarnish  
Fold and Section Sewing.

Mixing & Digital Proof | Section Sewing |  
Perfect Binding | Packing | weight 320 kgs.

2. Coffee Table Book in a booklet format. 1000 Nos.

Nos. of Pages – 8, Size-144 mm x 210 mm,  
INDIAN ART MATT, 170 gsm, Substrate Printing,  
Center Pinning | weight 24 kgs.

The sealed quotations superscribing the Tender Notification number and the description on the cover should be submitted in the office of the Registrar General, High Court for the State of Telangana during the office hours on or before **5.00 P.M. on 09-12-2021.**

Tenderers must invariably enclose TDS (Tax Deducted at Source) & TCS (Tax collection at source) for the assessment years 2017-18, 2018-19 and 2019-2020 and VAT/GST Certificate.

At the time of submitting the quotations, the bidder shall also enclose samples of books, as per the specifications mentioned above.

The Model of the Coffee Table Book can be verified in the Special Officer's Section (4<sup>th</sup> floor of the administrative building), High Court for the State of Telangana during office hours.

The successful bidder shall supply the above Coffee Table Books within (5) **five** days from the date of acceptance of the tender and shall deliver the goods at their own cost in the Special Officer's Section, High Court for the State of Telangana. Any delay in the supply of goods after due date will entail defraying of the bid amount to an extent upto 10%.

The High Court will not be responsible for any damage of goods during the transport and damaged goods will not be accepted and payment will be made only to the goods that are received in good condition.

Payment will be made only on supply of the Coffee Table Books to the satisfaction of the High Court and no advance payment will be made.

The Registrar General reserves the right to reject any or all the quotations without assigning any reasons.

In case of necessity, the Registrar General reserves the right to conduct the negotiations with the tenderers.

The decision of the Registrar General is final.

  
**REGISTRAR GENERAL**